

ITEM NO.805

COURT NO.2

SECTION XIV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 14763/2024

[Arising out of impugned final judgment and order dated 18-08-2023 in WPC No. 12078/2018 passed by the High Court of Delhi at New Delhi]

CONFERENCE FOR HUMAN RIGHTS (INDIA) (REGD.)

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

Date : 21-04-2025 This petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI

HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Petitioner(s) : Petitioner-in-person

For Respondent(s) : Mr. Nishit Agrawal, AOR

UPON being mentioned, the Court made the following
O R D E R

As prayed, list this matter on 13.05.2025

(DEEPAK SINGH)

ASTT. REGISTRAR-cum-PS

(ANJU KAPOOR)

ASSISTANT REGISTRAR